



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.62/6003/2020

This the 02nd day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

1. Vinod Kumar Misri (Aged: 52 years) S/o Late Sh. H.N. Misri, R/o at present Almond Hotel, Lal Mandi, Srinagar.
2. Pushpati Nath Koul (Aged: 52 years) S/o Late Sh. P.N. Koul, R/o at present Almond Hotel, Lal Mandi Srinagar.

...Applicant

Advocate for the applicant – Mr. S.A. Makroo
Versus

1. State of Jammu & Kashmir through Commissioner/Secretary to Govt. Housing & Urban Development Department Civil Secretariat, Jammu/Srinagar.
2. Commissioner, Srinagar Municipal Corporation, Srinagar.
3. Chief Accounts Officer, Srinagar, Municipal Corporation, Srinagar.
4. Deputy Director, Estates Department, Srinagar.

...Respondents

(Mr. Rajesh Thappa, Id. Deputy Advocate General)

O R D E R (ORAL)**Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

Learned counsel for the applicants submits that he does not wish to press the T.A.

2. Accordingly, in view of the statement made by the learned counsel for the applicants, the T.A. is dismissed as not pressed.

**(Anand Mathur)
Member (A)**

“Arun”

**(Rakesh Sagar Jain)
Member (J)**